GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4255 ANSWERED ON:22.03.2013 LACK OF MODERN FACILITIES IN GOVERNMENT HOSPITALS Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether most of the Government controlled medical institutions in the country lack modern facilities to deal with extreme emergencies;

(b) if so, the details thereof and the reasons therefor;

(c) whether in the recent shifting of gang rape victim from Delhi to Singapore, Government has to borrow an Air Ambulance from a private agency;

(d) if so, the details thereof and the reasons therefor; and

(e) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Health is a State subject and it is primarily the responsibility of the State Government to provide modern facilities in the medical institutions comes under their jurisdiction to deal with extreme emergencies.

As far as three Central Government Hospitals in Delhi namely Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College and Hospital are concerned, there are adequate facilities to deal with medical emergency.

(c) to (e). A private air ambulance was arranged to take the gang-rape victim to Singapore. The air ambulance was arranged by the Medanta-Medicity hospital as there is no air-ambulance with Safdarjung Hospital.